

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: OA 207/2003

Applicant (s) Laxman

Respondent (s) UCI & Others

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

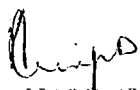
ORDER OF THE TRIBUNAL

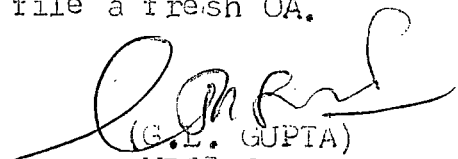
9.5.2003

Mr. Shiv Kumar, Counsel for the applicant.

The learned counsel for the applicant says that he may be permitted to withdraw this OA with liberty to file a fresh OA.

Consequently, this OA is dismissed as withdrawn with liberty to the applicant to file a fresh OA.


(A.P. NAGRATH)
MEMBER (A)


(G.L. GUPTA)
VICE CHAIRMAN

copy sent / Given
sdx 12/7/03
et 22/5/03